

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BHARAT WATERFRONT PRIVATE LIMITED OPERATING IN AGRI BASED ACTIVITIES AT ANDHRA PRADESH & TELANGANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | | |
|----|---|--|
| 1 | Name of the corporate debtor along with PAN & CIN No. | Bharat Waterfront Private Limited, CIN: U01119TG2010PTC069854 |
| 2 | Address of the registered office | Sanpras Corporate Capital, # 115/1 & 115/29, 6th Floor, Sheraton Towers, Financial District Nanakramguda, Gachibowli, Hyderabad-500032 |
| 3 | URL of website | Not available |
| 4 | Details of place where majority of fixed assets are located | Hyderabad |
| 5 | Installed capacity of main products/ services | Not Applicable |
| 6 | Quantity and value of main products/ services sold in last financial year | Nil (No operations) |
| 7 | Number of employees/ workmen | Nil (No employees on rolls) |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Email: cirpbharatwaterfront@gmail.com |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Minimum Net Worth Criteria: Rs 100 lakhs Legal Criteria: As per ineligibility under Section 29A of IBC, 2016 |
| 10 | Last date for receipt of expression of interest | 16.03.2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 26.03.2024 |
| 12 | Last date for submission of objections to provisional list | 31.03.2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 10.04.2024 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 15.04.2024 |
| 15 | Last date for submission of resolution plans | 09.05.2024 |
| 16 | Process email id to submit Expression of Interest | cirpbharatwaterfront@gmail.com |

[Handwritten Signature]



Date: 01.03.2024
Place: Hyderabad

Signature of the Resolution Professional
Regd. No. IBBI/PA-003/00307/2020-2021/13464
For Bharat Waterfront Private Limited
Address: Flat No. 201, 2nd Floor, Dream Home's Vasista,
Plot No. 9, Barabagh Colony, Lower Tank Bund, Hyderabad-500029

Telangana & AP - Business Line dt. 01.03.2024
↑ Edition